

Sixteenth Loksabha

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Title: Introduction of the Anganwadi Workers (Empowerment and Welfare) Bill, 2018.

SHRIMATI SUPRIYA SADANAND SULE (BARAMATI): I beg to move for leave to introduce a Bill to constitute an Anganwadi Workers Welfare Authority to provide for performance based pay to anganwadi workers and helpers, regularize their employment, recognise the unpaid work done by anganwadi workers and protect their right to financial entitlement, increase their wages and index them to inflation, provide for penalty to be paid to workers in case of delay in the payment of their monthly wages, redefine their job role and increase their responsibilities, make affordable healthcare accessible to anganwadi workers, helpers and their families through health insurance scheme and healthcare coupons, provide for paid maternity leave, social security and pension benefits to anganwadi workers, improve access to education among children of anganwadi workers through scholarships and reservations, provide for quota in all Government jobs for children of anganwadi workers and for all matters connected therewith or incidental thereto.

HON. DEPUTY SPEAKER: The question is:

“That leave be granted to introduce a Bill to constitute an Anganwadi Workers Welfare Authority to provide for performance based pay to anganwadi workers and helpers, regularize their employment, recognise the unpaid work done by anganwadi workers and protect their right to financial entitlement, increase their wages and index them to inflation, provide for penalty to be paid to workers in case of delay in the payment of their monthly wages, redefine their job role and increase their responsibilities, make affordable healthcare accessible to anganwadi workers, helpers and their families through health insurance scheme and healthcare coupons, provide for paid maternity leave, social security and pension benefits to anganwadi workers, improve access to education among children of anganwadi workers through scholarships and reservations, provide for quota

in all Government jobs for children of anganwadi workers and for all matters connected therewith or incidental thereto.

The motion was adopted.

SHRIMATI SUPRIYA SADANAND SULE : I introduce* the Bill.